

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

Company Appeal No. 19/(MAH)/2016
CA No.

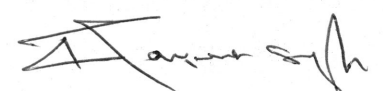
CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 27.02.2017

NAME OF THE PARTIES: Smt. Renu Rajesh Agarwal
V/s.
M/s. Supreme Transport Organisation Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 59 of the Companies Act 1956.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Dr S.K. Jagan	PCS for R-1	
1	Dr. Rakesh K. Singh	Adv for R-2	

ORDER

Company Appeal No. 19/59/CLB/MB/2016

At request of the parties, list this matter on 24.03.2017.

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial).